

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE
LOK SABHA

UNSTARRED QUESTION NO. 4500
TO BE ANSWERED ON 28TH MARCH, 2023

PM KISAN YOJANA

4500. SHRI RAJVEER DILER:

SHRI RAMSHIROMANI VERMA:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details including the benefit, norms and terms and conditions of the ongoing Pradhan Mantri Kisan Samman Nidhi Yojana (PMKSNY) for providing financial assistance to the farmers by the Government;

(b) the rate of interest at which loans are provided by the Government to the farmers and the rules, terms and conditions and modalities for providing loans;

(c) the number of farmers to whom financial assistance is being provided through PMKSNY in Uttar Pradesh, particularly in Hathras and Shravasti districts; and

(d) whether applications of number of eligible farmers are pending till date and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) is a Central Sector Scheme. It provides an income support of Rs.6000/- per year in three 4-monthly installments of Rs.2000/- directly into the bank accounts of the eligible farmers via Direct Benefit Transfer mode to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs. The Scheme is effective from 1/12/2018.

Benefits of the Scheme are given to the farmer family. The family should own cultivable land, as per land record system of the concerned State/UT. Cut-off date for land ownership is 1st February 2019, except in case of inheritance due to death of a beneficiary. There is an exclusion criterion in place for eligibility under the Scheme that pertains to higher income category.

As per the Operational Guidelines of the Scheme, States/UTs identify and verify the eligible farmers before uploading the data on PM-KISAN Portal. Benefits are transferred to the eligible beneficiaries through Direct Benefit Transfer mode after validation of the uploaded data on PM-KISAN Portal which has been integrated with UIDAI portal for Aadhaar authentication, Public Finance Management System (PFMS) for validation of account and Government employees/pensioners data, Income Tax Department for validation of income tax payee status and with National Payment Corporation of India (NPCI) for account validation and Aadhaar based payments.

After due verification, benefits are transferred to the intended beneficiaries of the Scheme in their Aadhaar seeded bank accounts.

(b): No loans are provided to farmers under the PM-KISAN Scheme.

(c): District-wise details of PM-KISAN beneficiaries in Uttar Pradesh including the districts of Hathras and Shravasti are given at Annexure.

(d): Under PM-KISAN, farmers can register themselves through their respective State/UT Governments, Common Service Centres (CSCs), PM-KISAN portal, and PM-KISAN mobile app. The applications received through CSCs, PM-KISAN portal, and PM-KISAN mobile app are forwarded to respective State/UT Governments for verification and approval. This is an ongoing and continuous process and applications are routinely approved.

Annexure**District-wise details of PM-KISAN beneficiaries in Uttar Pradesh**
(as on 22.03.2023)

S.No	District	No. of Beneficiaries
1	AGRA	3,47,423
2	ALIGARH	3,78,398
3	AMBEDKAR NAGAR	4,04,143
4	AMETHI	2,98,892
5	AMROHA	2,13,661
6	AURAIYA	2,36,848
7	AYODHYA	3,78,385
8	AZAMGARH	7,60,652
9	BAGHPAT	1,21,063
10	BAHRAICH	5,38,683
11	BALLIA	4,63,023
12	BALRAMPUR	2,88,273
13	BANDA	2,68,025
14	BARABANKI	5,18,470
15	BAREILLY	5,11,685
16	BASTI	4,79,526
17	BHADOHI	2,22,172
18	BIJNOR	3,83,831
19	BUDAUN	4,89,886
20	BULANDSHAHR	3,97,509
21	CHANDAULI	2,35,903
22	CHITRAKOOT	1,56,178
23	DEORIA	4,83,534
24	ETAH	2,99,055
25	ETAWAH	2,55,560
26	FARRUKHABAD	2,23,883
27	FATEHPUR	3,77,031
28	FIROZABAD	2,66,255
29	GAUTAM BUDDHA NAGAR	59,611
30	GHAZIABAD	59,992
31	GHAZIPUR	5,15,483
32	GONDA	5,13,863
33	GORAKHPUR	5,33,937
34	HAMIRPUR	1,80,978
35	HAPUR	1,23,249
36	HARDOI	7,25,866
37	HATHRAS	1,95,323
38	JALAUN	2,21,050
39	JAUNPUR	7,65,556

40	JHANSI	2,54,240
41	KANNAUJ	2,75,646
42	KANPUR DEHAT	3,24,516
43	KANPUR NAGAR	2,65,519
44	Kasganj	2,15,815
45	KAUSHAMBI	2,17,161
46	KHERI	6,51,295
47	KUSHI NAGAR	6,10,785
48	LALITPUR	2,46,614
49	LUCKNOW	2,20,518
50	MAHARAJGANJ	4,89,817
51	MAHOBA	1,40,710
52	MAINPURI	3,75,108
53	MATHURA	2,80,810
54	MAU	2,83,016
55	MEERUT	2,27,462
56	MIRZAPUR	3,55,437
57	MORADABAD	2,83,704
58	MUZAFFARNAGAR	2,46,154
59	PILIBHIT	3,16,712
60	PRATAPGARH	5,77,852
61	PRAYAGRAJ	6,54,226
62	RAE BARELI	4,82,742
63	RAMPUR	2,76,021
64	SAHARANPUR	3,10,523
65	SAMBHAL	3,10,447
66	SANT KABEER NAGAR	2,71,075
67	SHAHJAHANPUR	4,74,518
68	SHAMLI	1,28,374
69	SHRAVASTI	1,93,870
70	SIDDHARTH NAGAR	3,87,418
71	SITAPUR	6,79,632
72	SONBHADRA	2,07,294
73	SULTANPUR	4,65,069
74	UNNAO	5,11,711
75	VARANASI	2,71,056
	Grand Total	2,63,75,722
